

## Kuldeep Sharma Vs Union Of India & Ors.

**Court:** Delhi High Court

**Date of Decision:** Feb. 9, 2024

**Acts Referred:** Constitution of India, 1950 & Article 226

**Hon'ble Judges:** V. Kameswar Rao, J; Saurabh Banerjee, J

**Bench:** Division Bench

**Advocate:** Saahila Lamba, Ripu Daman Bhardwaj, Kushagra Kumar, Abhinav Bhardwaj

**Final Decision:** Disposed Of

### Judgement